

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 258

(IB)-137(ND)2018

IA/2397/2020 IA/2396/2020 IA/2395/2020

IA/2335/2020 IA/54/2019 IA/1608/2019

IA/1438/2020 IA/1579/2020

IN THE MATTER OF:

M/s. Power2SME Pvt. Ltd.

... Applicant/Petitioner

Vs.

M/s. Uttam Strips Ltd.

... Respondent

Under Section: 8 & 9 of IBC, 2016

Order delivered on 17.03.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

Mr. Abhishek Anand, Mr. Pathik Choudhury and Mr. Mohak Sharma, Adv. for Ex-Directors, Mr. Varun K Chopra, Adv. with Mr. Gurtejpal Singh Adv. for GAIL (India) Ltd. (Operational Creditor), Ms. Rashmi Advocate for Applicant in IA No 1608/2019

ORDER

Renotify this case on 05.04.2021



**(T.S. SINGH)
COURT OFFICER**